



\$~25 to 62

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1021/2016 and CM APPLs.4449/2016, 4263/2017

(25) LAKSH VIR SINGH YADAV .....Petitioner

versus

UNION OF INDIA & ORS .....Respondents

+ W.P.(C) 3918/2021 and CM APPL.19941/2021

(26) JORAWER SINGH MUNDY @ JORAWAR SINGH MUNDY .....Petitioner

versus

UNION OF INDIA & ORS. ....Respondents

+ W.P.(C) 6790/2021 and CM APPL.21682/2024

(27) ASHUTOSH KAUSHIK .....Petitioner

versus

UNION OF INDIA & ORS. ....Respondents

+ W.P.(C) 8209/2021

(28) SHEKHAR SINGH JADAUN .....Petitioner

versus

UNION OF INDIA & ORS. ....Respondents

+ W.P.(C) 8557/2021

(29) JAIDEEP MIRCHANDANI & ANR. ....Petitioners

versus

UNION OF INDIA MINISTRY OF COMMUNICATION AND IT &  
ORS. ....Respondents

+ W.P.(C) 12620/2021

(30) MOHAMMED UMAR ASHRAFI .....Petitioner

versus

UNION OF INDIA THROUGH MINISTRY OF INFORMATION  
AND BROADCASTING & ORS. ....Respondents

+ W.P.(C) 11553/2021 and CM APPL.35651/2021

(31) ATUL DIKSHIT .....Petitioner

versus

*W.P.(C) 1021/2016 and connected matters*

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Mr. Vikas Tiwari, Ms. Palal Agrawal, Advs. for petitioner in item no.60 (through v/c)

Mr. Rajiv Mohan, Ms. Shalini Sinha and Ms. Mahika Pant, Advs. for petitioner in item no.61 (through v/c)

Ms. Anusha, Adv. for petitioner in item no.62.

Mr. Jawahar Raja and Mr. Nitai Hinduja, Advs. for Indian Kanoon in item nos.25 to 61.

Ms. Aditi Mohan and Ms. Palak Bhargava, Advs. for Registrar, DHC in item no.25.

Ms. Radhika Bishwajit Dubey, CGSC, Ms. Gurleen Kaur Waraich, Mr. Kritarth Upadhyay, Mr. Mathy V. Kutty, Mr. Aayush Dogra, Advs. for UOI in item nos. 29, 40, 54 and 61 (through v/c)

Mr. Amit Bajaj, Adv. for HT Media Ltd. in item nos.27, 32, 48, 54 (through v/c)

Mr. Ruchir Mishra and Mr. Mukesh Kr. Tiwari, Advs. for UOI in item nos.34 and 37 (through v/c)

Mr. P. R. Rajhans, Mr. Vivek Singh, Mr. Tarun Kumar, Ms. Pratibha and Mr. Abhishek, Advs. for R-6 in item no.30, for R-6 in item no.44 and for R-3 in item no.60 (through v/c)

Mr. Jitendra Kumar Tripathi and Mr. Sumit Kumar Raj, Advs., UOI in item no.39.

Mr. Ashish Verma, Mr. Akhil Ranganathan, Mr. Saksham Thareja, Mr. Nikhil Thakur and Ms. Kriti, Advs. for R-4 and 5 in item no.42.

Ms. Shiva Lakshmi, SPC and Mr. Madhav Bajaj, Adv. for UOI in item nos.26, 27 and 46.

Mr. Jagdish Chandra, CGSC and Ms. Maanya Saxena, Adv. for UOI in item no.28.

Mr. Jivesh Kr. Tiwari, CGSC for R-1, 2 and 7 in item no.30.

Mr. Shoumendu Mukherji, Sr. Panel Counsel, Ms. Megha Sharma, Mr. Aniruddha Ghosh, Ms. Surabhi Tuli, Advs. and Mr. Vinod Tiwari, GP, UOI in item no.44.

Mr. Shahrukh Ejaz and Mr. Ganiul Hakim, Advs. for R-3 in item no.27 and for R-14 in item no.44.

Mr. Tishmpati Sen, Ms. Riddhi Sancheti, Mr. Anurag Anand and Mr. Mukul Kulhari, Advs. for R-5 in item no.44 (through v/c)

Mr. R. Venkat Prabhat, SPC, Ms. Kamna Behrani, Mr. Ansh Kalra, Mr. Neeraj P. Raj, Advs. for UOI in item no.48.



Ms. Nidhi Raman, CGSC and Mr. Arnav Mittal, Adv., UOI in item nos.35 and 55.

Ms. Arunima Dwivedi, CGSC, Ms. Himanshi Singh and Ms. Monalisha Pradhan, Advs., UOI in item nos.30, 36, 39.

Ms. Mamta R. Jha, Mr. Rohan Ahuja, Ms. Shruttima Ehersa, Ms. Amishi Sodani, Ms. Aishwarya Debadarshini, Ms. Jahanvi Agarwal, Mr. Ankit Tripathi, Ms. Vareesha Irfan and Ms. Sugandha Chhibber, Advs. for Google LLC.

Mr. Ajit Warriar, Mr. Angad Kochhar and Ms. Sakshi Agarwal, Advs. for R-7 in item no.35.

Mr. Piyush Beriwal, Adv. for R-1 in item no.38.

Mr. Himanshu Pathak, SPC and Mr. Chetan Sharma, Adv. for UOI in item no.41.

Mr. Divyansh Tiwari, Adv. for R-13 in item no.45 (through v/c)

Mr. Varun Pathak, Ms. Ameer Rana, Ms. Vishesh Sharma and Ms. Prasadhi Agrawal, Advs. for R-3 in item no.46

Ms. Manisha Agarwal Narain, CGSC, Mr. Aakash Pathak and Mr. Nipun Jain, Advs. for UOI in item no.47.

Mr. Rishabh Kumar, Adv. for R-4 in item no.49.

Ms. Avshreya Pratap Singh Rudy, Ms. Usha Jammal, Ms. Nyasa Sharma and Mr. Ankit Khatri, Advs. for item no.51 (through v/c)

Mr. Amit Tiwari, CGSC, UOI in item no.52.

Mr. Neeraj K. Gupta, Mr. Sahil and Mr. Ranjeet Kr. Singh, Advs. for R-9 in item no.55.

Mr. Samiron Borkataky, Mr. Ikshvaaku Marwah and Ms. Madhupreeta Nayak, Advs. for R-24, 26 in item no.55 (through v/c)

Mr. Nirmal Mishra and Ms. Naisargika, Advs. for R-22 in item no.55 (through v/c)

Ms. Simran Jain and Ms. Vedanshi Jalan, Advs. for R-6, in item no.55, for R-10 in item no.42, for R-6 in item no.35 and for R-4 in item no.45 (through v/c)

Mr. Nitinjay Chaudhary, CGSC for R-1 in item no.46.

Mr. Rudra Paliwal, GP, UOI in item no. 48 (through v/c)

Mr. Saurabh Seth, SC, Ms. Neelampreet Kaur, Mr. Abhiroop Rathore, Mr. Kabir Dev and Mr. Sukhvir Singh, Advs. for R-2 in item nos.48 and 58.

Ms. Pratima N. Lakra, CGSC and Mr. Shailender Kumar Mishra, Adv. for R-2 and 3 in item no.56.

Mr. Varun Pathak, Ms. Anee Rana, Mr. Yash Karuna Karan and Ms. Sana



Banyal, Advs. for Meta Platforms in item no.57.

Mr. Farman Ali, CGSC and Ms. Usha Jamnal, Adv. for UOI in item nos.31 and 58.

Mr. Vikas Kr. Sharma, Sr. Central Govt. Counsel for R-1 in item no.59 (through v/c)

Mr. Shiven Verma, Adv. for R-2/GNCTGD in item no.59 (through v/c)

Mr. Amit Tiwari, CGSC, Ms. Ayushi Srivastava and Mr. Kushagra Malik, Advs. for UOI in item no.62.

Mr. Mukul Singh (CGSC) along with Mr. Aryan Dhaka, Advs for R1/UOI in Item nos. 45, 49,53,57,60.

Mr. Rakesh Kumar (SPC) along with Mr. Sunil, Adv. for Item No. 42

Mr. Ruchir Mishra (SPC) along with Mr. Sanjiv Kumar Saxena, Mr. Mukesh Kumar Tiwari, Ms. Poonam Shukla, Advs. for UOI in Item No.34 and 37

Ms. Radhika Bishwajit Dubey (CGSC) along with Ms. Gurleen Kaur Waraich, Advs. for respondents in Item Nos. 29, 40, 54 and 61

Mr. Bhagvan Swarup Shukla (CGSC) along with Mr. Sawan Kumar Shukla, Adv. for UOI in Item Nos. 25 and 50

Mr. Kaushik Moitra, Mr. Divyam Sharma, Ms. Manya Dudeja, Advs. for NDTV in Item No. 44

**CORAM:**

**HON'BLE MR. JUSTICE SACHIN DATTA**

**ORDER**

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**07.02.2026**

List on 21.02.2026 at the '*top of the board*'.

**FEBRUARY 7, 2026/uk**

**SACHIN DATTA, J**